

**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE
SOUTH EAST DISTRICT: NEW DELHI-110017**

ORDER

In view of the written request received from the court of Sh. Ashok Kumar, MM (South-East District), Saket Courts, New Delhi and in partial modification in duty roster bearing No.F2/DR/CMM/S.E/Saket/2014/1358-1403 dated 30/08/2014 for the month of **September-2014**, it is hereby ordered that **Sh. Ashok Kumar, MM (South East District)** shall work as duty MM on **25th & 26th September,2014** in place of Sh. Arvind Bansal, MM (South East District) and **Sh. Arvind Bansal, MM (South-East District)** shall work as duty MM on **29th and 30th September,2014** in place of Sh. Ashok Kumar, MM (South East District) Saket Courts, New Delhi.

Rest of the conditions shall remain unchanged.


(VEENA RANI)
Chief Metropolitan Magistrate
South East/Saket Courts Complex
New Delhi

Dated **23 SEP 2014**

No. F.2/DR/CMM/SED/Saket/2014/ 1617-1647.

Copy forwarded for information and necessary action :-

1. The Registrar General, of the Hon'ble High Court of Delhi, Shershah Road, New Delhi.
2. (Through Ld. District & Session Judge, South-East, Saket Courts Complex, New Delhi).
3. The Ld. District Judge & Sessions Judge (Headquarter), Tis Hazari Courts, Delhi-54.
4. The Ld. District Judge & Sessions Judge, South-East, Saket Courts Complex, New Delhi.
5. The C.M.M., Central, West/New Delhi/North, North-West/South/South-West/East, North-East, Shahdra.
7. The Commissioner of Police, Police Headquarter, New Delhi.
8. The D.G. Prison, Tihar, Delhi.
9. The Ld. Secretary, DLSA, South East District, Saket Court Complex, New Delhi.
10. The District Courts Web-Site Committee, Room No.-234, Tis Hazari Courts, Delhi.
11. The Concerned M.M.S. Saket Courts Complex, New Delhi
12. The Chief Public Prosecutor, South-East Distt. Saket Courts, New Delhi.
13. The D.C.P.s, South-East Distt. New Delhi.
14. The Hony. Secretary, S.D.B.A., Saket Court Complex, New Delhi.
15. The In-charge-Video Conferencing Room(Room No. 16), Saket Courts Complex, N.D.
16. The In-charge, Cash Branch, South East Distt. Saket Courts Complex, New Delhi.
17. The In-charge, Care Taker, Saket Courts Complex, New Delhi.
18. The In-charge, Pool Car, Saket Courts Complex, New Delhi.
19. The In-charge, Lock Up Cell, Saket Courts Complex, New Delhi
20. The PRO/APRO, Facilitation Center, Saket Courts Complex, New Delhi.
21. Office File.


(VEENA RANI)
Chief Metropolitan Magistrate
South East/Saket Courts Complex
New Delhi